

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-111/2012/2612/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Raktim Duarah,
District & Sessions Judge,
Nagaon.

Dated, Guwahati the 19th April, 2022.

Sub: **Casual leave .**

Ref:- Your Letter No. DJN/2898, dtd. 18.04.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 11.04.2022 and 12.04.2022 along with station leave permission, with the official vehicle, at own cost, from the morning of 11.04.2022 till the morning of 18.04.2022**, has been granted. The senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-111/2012/2613 /A dated , 19-04-2022

Copy to:-

1. The Project Manager, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)